

From,

**Somprabha Mishra, HJS
I/c Registrar (Judicial)(Services),
High Court of Judicature
at Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.**

No. 629/Admin. (Services)/2019 Dated: Allahabad: November 27, 2019

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/ Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter No. IIPA-Trg./JTRI/2247 dated 22nd November, 2019 on the above mentioned subject, I am directed to inform you that Hon'ble Court has been pleased to approve the schedule of Management Development Programme /Capacity Building Programme from 02.12.2019 to 06.12.2019 at Indian Institute of Public Administration(IIPA), New Delhi.

I am further to say that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed list 'A' for the above mentioned training programme scheduled from 02.12.2019 to 06.12.2019 at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

sd/-

I/c Registrar (Judicial) (Services)

No. 629 (i)/Admin. (Services)/2019 Dated: November 27, 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. Sri Amitabh Ranjan, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
4. **Sri Shantanu Tyagi**, Registrar, Land Acqui. Resettl. Auth., Jhansi with the request to kindly attend the said training programme.
5. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

sd/-

I/c Registrar (Judicial) (Services)

Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management For Judicial Officers

Duration: 02.12.2019 to 06.12.2019

Sl. No.	I.D.	Batch	DOB	Name Sri/Smt./Ms	Designation	Place of Posting
1.	5898	1997	15.07.1966	MAHENDRA NATH	Addl. District & Sessions Judge	Mathura
2.	5901	1997	01.11.1963	PRITHVI PAL YADAV	Principal Judge, Family Court	Basti
3.	5902	1997	08.12.1968	RAM KESH	Principal Judge, Family Court	Allahabad
4.	5904	1997	13.07.1964	ANAND PRAKASH-II	Addl. Principal Judge, Family Court	Sultanpur
5.	5905	1997	07.03.1966	AJAY KRISHNA	Addl. Principal Judge, Family Court	Aligarh
6.	5907	1997	10.12.1960	RAM CHANDRA-VI	Spl. J. Spl C.No 4 (Pre.Cor. Act)	Varanasi
7.	5909	1997	05.06.1963	GOBARI PRASAD	Spl. J. (SC/ST, Pev.of Atroci Act)	Hamirpur
8.	5910	1997	01.06.1966	BHAGWAN DAYAL BHARTI	Principal Judge, Family Court	Hathras
9.	5912	1997	12.07.1965	VISHWA NATH	Addl. Principal Judge, Family Court	Sitapur
10.	5913	1997	07.01.1968	SURESH CHAND-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Bahraich
11.	5915	1997	21.01.1962	RAM KARAN-II	Spl. Judge (E.C. Act)	Banda
12.	1658	2006	22.01.1980	AMIT KUMAR YADAV-I	Civil Judge (Senior Div.)	Chandauli
13.	1605	2006	25.12.1981	BRIJESH KUMAR YADAV	A.C.J.M. (Railway)	Chandauli
14.	1606	2006	20.07.1972	HARENDRA KUMAR OJHA	Special C.J.M.	Kanpur Nagar
15.	1607	2006	01.04.1980	BRIJESH KUMAR-II	Judge Small Causes Court	Bulandshahar
16.	1727	2006	29.10.1981	KALPARAJ SINGH	Chief Judicial Magistrate	Firozabad
17.	1608	2006	01.02.1977	YOGENDRA CHAUHAN	Chief Judicial Magistrate	Hathras
18.	1719	2006	08.05.1975	TENDRA PAL	Chief Judicial Magistrate	Mainpuri
19.	1659	2006	25.04.1980	NIRDOSH KUMAR	Chief Judicial Magistrate	Mahoba
20.	1609	2006	05.10.1977	SMT. SHUBHI GUPTA	Civil Judge (Senior Div.)	Barabanki
21.	1697	2006	15.07.1978	SMT. NEELIMA SINGH	Chief Judicial Magistrate	Rai Bareli
22.	2200	2015	07.12.1983	SMT. SHABINA KHAN	Civil Judge (Junior Div.)	Kushi Nagar at Padrauna
23.	2202	2015	10.07.1991	AASHISH PANDEY	Civil Judge (Junior Div.)	Balrampur -Utraula
24.	2246	2015	20.10.1989	SHOBIT BANSAL	Civil Judge (Junior Div.)	Baghpat
25.	2263	2015	01.07.1986	SACHIN MAURYA	Civil Judge (Junior Div.)	Mahoba-Kulpahar
26.	2265	2015	22.03.1991	VIREK AGGARWAL	Civil Judge (Junior Div.)	Sambhal at Chandausi
27.	2271	2015	01.08.1981	MAHENDRA KUMAR PANDEY	Civil Judge (Junior Div.)	Banda -Baberu
28.	2272	2015	05.04.1983	ANOOP KUMAR PANDEY	Addl. Civil Judge (Junior Div.)	Basti
29.	2281	2015	26.07.1988	SUVRAT PATHAK	Spl. Judicial Magistrate (C.B.I.)	Lucknow
30.	2282	2015	06.10.1988	SHANTANU TYAGI	Registrar, LandAqui,Rehab &ResettlementAuth.	Jhansi
31.	2288	2015	24.10.1987	SUSHRI SUSHAMA	Judicial Magistrate	Jaunpur
32.	2290	2015	12.08.1984	SHAILESH KUMAR MAURYA	Civil Judge (Junior Div.)	Siddharth Nagar-Bansi
33.	2291	2015	25.08.1990	SUSHRI NITIKA RAJAN	Civil Judge (Junior Div.)	Kannauj
34.	2292	2015	18.11.1981	KRISHN PRATAP SINGH	Judicial Magistrate	Kushi Nagar-Kasia
35.	2293	2015	14.06.1986	MAYANK PRAKASH	Civil Judge (Junior Div.)	Mahmoodabad-Sitapur
36.	2294	2015	06.10.1987	SUSHRI ARPITA YADAV	Addl. Civil Judge (Junior Div.)	Lucknow
37.	2295	2015	05.03.1991	SUSHRI SHWETSA CHANDRA	Civil Judge (Junior Div.)	Gonda
38.	2296	2015	29.12.1984	AVINASH CHANDRA GAUTAM	Addl. Civil Judge (Junior Div.)	Faizabad
39.	2297	2015	01.07.1985	SUSHRI ROMA GUPTA	Judicial Magistrate	Bahraich